

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2189
ANSWERED ON:09.03.2000
NATIONAL FAMILY BENEFIT SCHEME
SUBODH ROY

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of persons covered under the National Family Benefit Scheme in the country during 1997-98 and 1998-99 state-wise; and

(b) the benefits given to the bereaved families under this scheme since 1995?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT

(SHRI A. RAJA)

(a): The Statement on the number of persons covered under the National Family Benefit Scheme in the country during 1997-98 and 1998-99 State-wise , is given in the Annexure .

(b): Since 1995, benefit is given in the form of a lump sum grant to the bereaved families living below the poverty line on the death of the primary breadwinner in the age group of 19-64 years, under the scheme. Prior to 1-8-98, the amount of the grant was Rs.5000/- and Rs. 10,000/ in the case of death of the primary breadwinner due to natural and accidental causes respectively. With effect from 1-8-98, the amount of the grant has been made uniform at the rate of Rs. 10,000/ irrespective of the cause of the death of the primary breadwinner.